

OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.72984-73194/F.1(3)/Gaz/2022 Dated 19.09.2022, the following committee is hereby re-constituted, with immediate effect :-

Name of the Committee	Name of Judicial Officer	Designation
Seniority Committee to determine the seniority of employees of the establishment of Principal District & Sessions Judge (HQ) in implementation of direction of Hon'ble High Court in WP No.5686/1998 titled as Jagdish Rana & Ors. Vs. GNCT of Delhi	Ms. Shalinder Kaur Principal District & Sessions Judge (Shahdara)	Chairperson
	Sh. Ankur Jain Judge, Family Court (North-East) KKD	Member
	Sh. Arun Sukhija Addl. Sessions Judge (East)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

*GIRISH KATHPALIA*  
31.10.22

(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs)  
Delhi

1891 /  
No. 81817-81847

/F.1(3)/Gaz/2022

Dated 31 OCT 2022

**Sub:- Reconstitution of Seniority Committee.**

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes, Delhi/ New Delhi.
3. The Officers concerned.
4. Sh. Reetesh Singh, Registrar/ OSD, High Court of Delhi, New Delhi.
5. The Officer In-charge, Administration Branch (I,II&III) (Central) Tis Hazari Courts, Delhi.
6. The AO(J)/Branch In-charge, Administration Branch (I,II&III), Promotion Cell, Litigation Branch (Central) Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)  
Delhi

